

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/1/2022**

**Date : 03.01.2022**

**I**

The services of **Smt. Nandini Vyas**, an officer in the District Judge Cadre, presently posted as Director, Rajasthan State Judicial Academy, Jodhpur, are placed at the disposal of Hon'ble High Court for her posting on some other post.

**II**

**Smt. Nandini Vyas**, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court and who has been appointed/posted as **P.O., Appellate Tribunal, Jaipur Development Authority, Jaipur Metropolitan-II** vide State Government Order No. F.4(1)UDD/II/2010 Dated 24.12.2021, is hereby directed to join her new assignment at the earliest.

**BY ORDER**

  
**REGISTRAR GENERAL**

**No.Estt.B2(v)1/2022/02**

**Date : 03.01.2022**

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. All the sitting Hon'ble Judges at RHC, Jodhpur/Bench, Jaipur through E-mail.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/ Registrar(Vig.)/(Admn.)/ (Rules)/ (Class.)/ (Exam.)/ OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur/ Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. District & Sessions Judge, Jaipur Metropolitan-II with the request to serve/circulate the copy of this order to the concerned Court/Officer/posts/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. Smt. Nandini Vyas, Director, Rajasthan State Judicial Academy, Jodhpur.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. The Sr. Technical Director/Technical Director, Computer Cell, Rajasthan High Court Jodhpur/ Jaipur Bench for uploading on the official website of Rajasthan High Court.

Personal File/  
Conf. /Accounts/General/Store  
Sub. Court/Statistics/Computer Cell  
RJS Leave/Jr. Actt. /Building Cell

  
**REGISTRAR GENERAL**